

Report of the Central Board of Directors on the working of the Reserve Bank of India
for the year ended June 30, 2004 submitted to the Central Government in terms of
Section 53(2) of the Reserve Bank of India Act, 1934



**RESERVE BANK OF INDIA ANNUAL REPORT
2003-04**

CENTRAL BOARD / LOCAL BOARDS

GOVERNOR

Y.V. Reddy

DEPUTY GOVERNORS

Rakesh Mohan

K.J. Udeshi

**DIRECTORS NOMINATED UNDER
SECTION 8 (1) (b) OF THE RBI ACT, 1934**

Y.H. Malegam

Mihir Rakshit

K. Madhava Rao

**DIRECTORS NOMINATED UNDER
SECTION 8 (1) (c) OF THE RBI ACT, 1934**

Ratan N. Tata

Amrita Patel

K. P. Singh

V. S. Vyas

D. S. Brar

C.N. R. Rao

H. P. Ranina

N. R. Narayana Murthy

Suresh Krishna

Ashok S. Ganguly

**DIRECTOR NOMINATED UNDER
SECTION 8 (1) (d) OF THE RBI ACT, 1934**

D.C. Gupta

MEMBERS OF LOCAL BOARDS

WESTERN AREA

Y.H. Malegam

K. Venkatesan

Dattaraj V. Salgaocar

Jayanti Lal Bavjibhai Patel

Mahendra Singh Sodha

EASTERN AREA

Mihir Rakshit

P. D. Chitlangia

A. K. Saikia

Sovan Kanungo

NORTHERN AREA

Mitha Lal Mehta

Ram Nath

Pritam Singh

SOUTHERN AREA

K. Madhava Rao

C. P. Nair

S. Ramachander

M. Govinda Rao

Devaki Jain

As on June 30, 2004